

F.No.36(14)/2015-Judl.
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
8th April, 2015

ORDER

In supersession of all earlier orders relating to different categories of Counsels for High Court of Madhya Pradesh at Jabalpur and its Benches at Indore and Gwalior and CAT Benches at Jabalpur, Indore and Gwalior, the President is pleased to engage the following Advocates for conducting the Central Government Litigation before the High Court of Madhya Pradesh at Jabalpur and its Benches at Indore and Gwalior and Central Administrative Tribunal, Jabalpur, Indore and Gwalior, with immediate effect for a period of **three years** or until further orders, whichever is earlier.

High Court of Madhya Pradesh at Jabalpur

Senior Panel Counsel

Sr. No.	Name
1.	Shri Alok Pathak,

Central Govt. Counsel

Sr. No.	Name
1.	Shri Rohit Jain
2.	Shri Sandeep kumar Shukla
3.	Shri Sanjay sarwate
4.	Shri Dron kumar Gupta,
5.	Shri Shyam Krishna Mishra,
6.	Shri Devesh Bhojne,
7.	Shri Rakesh Kumar Jain,
8.	Shri Gopi Chourasia,

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9.	Shri Vikram Singh,
10.	Shri Harpreet Ruprah,
11.	Shri Asim Dixit,
12.	Shri Mukesh Tiwari
13.	Harshvardhan Singh Rajput,
14.	Rajendra Kumar Jaiswal,
15.	Vishal Maurya,
16.	Shiv Kumar Kashyap,
17.	Smt Kanak Gaharwar

Central Administrative Tribunal, Jabalpur Bench

Senior Central Govt. Standing Counsel

Sr. No.	Name
1	Shri Surendra Pratap Singh,

Addl. Central Govt. Standing Counsel

Sr. No.	Name
1	Shri Satendra Kumar Patel
2	Shri Nand Kumar Mishra,
3	Devendra Singh Baghel
4	Shri Pramod Kumar Chaurasia

Central Administrative Tribunal, Indore Bench

Senior Panel Counsel

Sr. No.	Name
1	Seema Sharma

Se

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Addl. Central Govt. standing Counsel

Sr. No.	Name
1	Pritha Moitra
2	Kshitij Vyas
3	Manish Sankhala
4	Rajesh kumar Vyas

High Court Of Madhya Pradesh, Indore Bench

Senior Panel Counsel

Sr. No.	Name
1	Shekhar Bhargava
2.	Ashok Kumar Sethi

Central Govt. Counsel

Sr. No.	Name
1.	Dharmendra Chelawat
2.	Kamlesh Mandloi
3.	Rajendra Singh Chauhan
4.	Vikas Yadav
5.	Parikshit Sharma
6.	Virendra Khadav
7.	Anil Ojha
8.	Harish Singh Rathore
9.	Vivek Phadke
10.	Devendra Singh
11.	Rashmi Pandit
12.	Govind Purohit
13.	Pankaj Sohani
14.	Sanjay Karanjwala
15	Raghuveer Singh Yardi
16	Hemant Sharma
19	Jitendra Mandloi
20	Ishita Agrawal
21	Kushal Goyal
22	Sudarshan Joshi

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MADHYA PRADESH HIGH COURT, BENCH AT GWALIOR

Senior Panel Counsel

Sr. No.	Name
1	Shiv Shankar Bansal
2	Jagmohan Sahni

MADHYA PRADESH HIGH COURT, BENCH AT GWALIOR

Central Government Counsel

Sr. No.	Name
1	Dhirendra singh chauhan
2	Bhanupratap Singh Chauhan
3	Surendra Gautam
4	Shailendra Singh Kushwah
5	Rajiv Upadhyay
6	Bhagawandas Mahor
7	Vivek Bhargava
8	Naval Kishor Chaturvedi
9	Vivek Jain
10	Ravindra singh kushwah

CENTRAL ADMINISTRATIVE TRIBUNAL, GWALIOR BENCH

Senior Central Government Standing Counsel

Sr. No.	Name
1	Brijmohan Patel
2	Yogesh Parashar





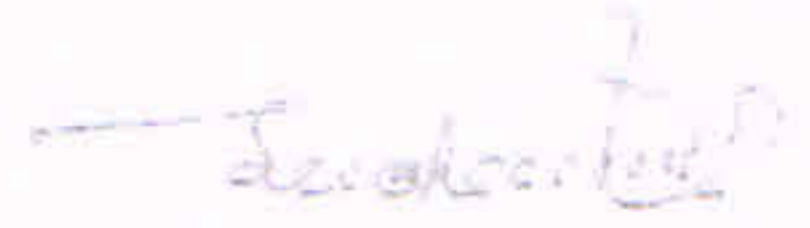
CENTRAL ADMINISTRATIVE TRIBUNAL, GWALIOR BENCH

Additional Central Government Standing Counsel

Sr. No.	Name
1	Akshay Jain
2	Yogesh Singhal
3	Kaushlendra Singh Tomar
4	Rishikesh Bohare
5	Dinesh savita
6	Ramkishor Sharma

2. The engagement of the above counsels is governed by the terms and conditions contained in this Department's OM No.26(01)/99-Judl. dated 24th September,1999 read with OM No.26(1)/2005-Judl. dated 31.01.2008 and OM No.26(1)/2011-Judl. dated 01.09.2011.

3. Hindi version of this order will follow.



(Suresh Chandra)

Joint Secretary & Legal Adviser

To

All above mentioned Panel Counsel.



Copy to:

1. The Incharge, Branch Sectt., Ministry of Law & Justice, Department of Legal Affairs, Mumbai.
2. Shri Jinendra Kumar Jain, Asstt.SG, P-63, Shishak Colony, Cherital Ward, Near State Bank Colony, Jabalpur (Madhya Pradesh)
3. Shri Deepak Rawal, Asstt.SG & Incharge (Litigation), RH-71, Slice-1, Sector-A, Scheme No.78. Aaranya Nagar, Indore (MP)
4. Shri Vivek Khedkar, Asstt.SG, Vinchukar's Goth, Chawri Bazar, Lashkar, Gwalior.
5. All the former Counsels of different categories is requested to handover all the pending cases to newly engaged Counsels
6. The Registrar, Jabalpur/Gwalior/Indore Benches, High Court of Madhya Pradesh,
7. The Registrar, Central Administrative Tribunal, Jabalpur/Gwalior/Indore Benches.
8. The Accountant General, Madhya Pradesh, Bhopal.
9. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
10. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
11. Senior Central Government Standing Counsels, CAT, Jabalpur and Gwalior are requested to provide the Bank Details and PAN to the Cash Section through FAX No.23387752 or e-mail ddo-la@nic.in
12. Hindi Unit for Hindi version of this order.
13. Guard File/Judicial Section with 10 spare copies.



(B.S. Sharma)

Superintendent (L)